

IT E M No.1- B
(for judgment)

Court No.3

S E C T I O N III

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

C I V I L A P P E A L N O . 5 8 5 4 O F 2 0 0 6

Commis sioner of Customs, Chennai

Appellant (s)

V E R S U S

M/s Hewlett P ack a rd India Sales(P) Ltd.

Respondent (s)

Date : 3 0 / 0 8 / 2 0 0 7 This Petition was called on for judgment today.

For Appellant (s)

Mr. B. Krishn a P r a s a d,Adv.

For Respondent(s)

Mr. Vikas Mehta,Adv.

Hon'ble Dr. Justice Arijit P a s ayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble

Mr. Justice Lokeshwa r Singh P a nta.

The appeal is allowed with no order as to costs in
terms of the signed judgment.

(Ganga Tha ku r)
P S to Registra r

(Madhu Saxena)
Court Master

Signed Reportable judgment is placed on the file.